COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 357 OF 2017 & IA NOS. 969 & 970 OF 2017 AND APPEAL NO. 22 OF 2018

Dated: 4th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 357 OF 2017 & IA NOS. 969 & 970 OF 2017

In the matter of:

Rosa Power Supply Company Limited ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Mr. Somesh Shrivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. S.Vallinayagam Mr. Manish Garg for R-2

APPEAL NO. 22 OF 2018

In the matter of:

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Mr. Manish Garg

Counsel for the Respondent(s) : Mr. Umesh Prasad

for Mr. C.K. Rai for R-1

Mr. S. Venkatesh

Mr. Somesh Shrivastava for R-2

ORDER

Relist these matters for admission on <u>25.04.2018</u> at the request of the learned counsel appearing for the appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/kt